

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4478
ANSWERED ON 22ND MARCH, 2018

VADODARA-MUMBAI EXPRESSWAY

4478. SHRI DEVUSINH CHAUHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has approved Vadodara-Mumbai Expressway on Design, Build, Finance, Operate (DBFO) basis as announced by the then Finance Minister during his budget speech of financial year 2006-07;
- (b) if so, the present status thereof; and
- (c) the action taken by the Government to expedite the expressway for connecting Vadodara with the economic capital Mumbai in the interest of accrual of economic benefits?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

- (a) to (c) The development of Vadodara-Mumbai Expressway was earlier envisaged under Phase-VI of National Highways Development Programme (NHDP-VI). Recently the CCEA has approved the Bharatmala Pariyojana in October 2017 wherein the development of Vadodara-Mumbai has been included under the list of Expressways. The implementation of Vadodara-Mumbai Expressway has been proposed in three phases i.e. Phase-I, Phase-II, Phase-III. The Phase-I has been further subdivided into two parts i.e. Phase-IA and Phase-IB. The Phase-IA consisting of five packages and having total length of 124.31 km has been approved on Hybrid Annuity Mode. The feasibility study of other phases has commenced.
